# Central Administrative Tribunal Principal Bench, New Delhi

CP No.401/2018 in OA No.1295/2018 With CP No. 464/2018 in OA No. 1295/2018

New Delhi this the 17th day of August, 2018

## Hon'ble Mr. V.Ajay Kumar, Member (J) Hon'ble Ms Nita Chowdhury, Member (A)

#### CP No. 401/2018

Gajnandan, Aged about 43 years, S/o Sh. Attal Singh, Working as Casual Labour, In the Department of Archaeological, Survey of India in Delhi Circle R/o H.No.B-23/1, Laxmi Enclave, Khana Nagar, Ram Park, Loni Garden, UP

- Applicant

(By Advocate: Mr. A.K. Bhakt)

Versus

Ms. Usha Sharma, Director General, Archaeological Survey of India 24, Tilak Marg, New Delhi

- Respondent

(By Advocate: Mr. Jayant Tripathi)

#### CP No. 464/2018

Narendra, aged about 31 years,
 S/o Sh. Satyapal, working as Casual Labour,
 In the Department of Archaeological Survey of India,
 Delhi Circle, R/o Vill. Mahavatpur, PO: Baoli,
 The.: Baraut, Distt.-Baghpat, UP

- Praveen,
   S/o Sh. Rati Ram,
   Working as Casual Labour,
   In the Department of Archaeological Survey of India,
   Delhi Circle, R/o D-5/106, Street No.1,
   Near Usman Masjid, New Usmanpur,
   Bhajanpura, North East Delhi-110053
- 3. Pradeep, S/o Sh. Man Singh, working as Casual Labour,
  In the Department of Archaeological Survey of India,
  In Delhi Circle, R/o H.No.3222, G-1, Gali No.5,
  Old Dharampur, Gandhi Nagar, East Delhi-110031
- Rahul, S/o Sh. Satpal Singh, working as Casual Labour, In the Department of Archaeological Survey of India, In Delhi Circle, R/o B-247, Street No.10, Near Shanti Nurshing Home, Meet Nagar, Shahdara, North East Delhi-110094
- Md. Sahil Saifi, S/o Sh. Liyqat Ali, working as Casual Labour, In the Department of Archaeological Survey of India, In Delhi Circle, R/o H.No.B-83, 40 feet road, Jagatpuri, East Delhi-110051
- 6. Vikas Singh Meena, S/o Sh. Ulfat Singh Meena, working as Casual Labour,
  In the Department of Archaeological Survey of India,
  In Delhi Circle, R/o H.No.881, Laxmi Nagar,
  Sarojani Nagar, South West Delhi-110023
- 7. Jitender, S/o Sh. Raj Kumar Shukla, working as Casual Labour,
  In the Department of Archaeological Survey of India,
  In Delhi Circle, R/o H.No.117, Main Road, Kadi
  Vihar, Natthupura, North West Delhi-110036
  North Delhi-110007
- 8. Nannu Lal Patel, S/o Sh. Gulli Prasad,
  working as Casual Labour,
  In the Department of Archaeological Survey of India,
  In Delhi Circle, R/o Vill.+PO: Khaderi,
  Near Sheedh Baba, Kanari, Khaeri,
  Distt. Damoh, MP-470673 Applicants

(By Advocate: Mr. AK Bhakt)

Versus

- Raghuwendra Singh,
   The Secretary,
   Ministry of Culture,
   Shashtri Bhawan, New Delhi
- 2. Ms. Usha Sharma,
  Director General,
  Archaeological Survey of India
  24, Tilak Marg, New Delhi

- Respondents

(By Advocate: Mr. Jayant Tripathi)

### ORDER (ORAL)

# Hon'ble Mr. V.Ajay Kumar, Member (J)

When this CP is taken up for hearing, it is noticed that the respondents have passed a speaking order dated 03.08.2018 after considering the representations of the applicants.

2. In the circumstances and in view of the substantial compliance of the order of this Tribunal, both the CPs are closed. Notices are discharged. However, applicants are at liberty to question the order dated 03.08.2018 passed by the respondents, if they are still aggrieved, in accordance with law. No costs.

Let a copy of this order be kept in each file.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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